

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:2137  
ANSWERED ON:08.03.2000  
MPLADS  
RAMDAS ATHAWALE

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) Whether the attention of the Government has been drawn to the news-item captioned `Sansad Nirvachan KshetraVikas Yojna puri safal nahin rahi` appearing in `Dainik Jagran`, dated 25th December, 1999;
- (b) if so, the facts of the matter reported therein and reaction of the Government thereto:
- (c) the steps being taken/proposed to be taken by the Government to make MPLADS effective;
- (d) the suggestions received by the Government from the Members of Parliament in this regard; and
- (e) the steps taken/proposed to be taken by the Government on these suggestions?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS, PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SHRI ARUN SHOURIE)

(a & b) The news item refers to un-utilised balance of the funds allocated under MPLADS to the extent of 40% and the proposal to allow the nominated Members of Parliament to spend funds in more than one State.

(c) The progress of expenditure has since increased to 65.5% thereby leaving the unutilised balance to the extent of 34.5%. This improvement is attributable to the number of steps taken by the Government in the recent past to accelerate the execution of projects under MPLADS. These include advice to all DCs to process and sanction all the works recommended by MPs to the extent of their entitlement of MPLADS funds, without waiting for the receipt of funds from this Ministry and to send a report in the prescribed format every month so that funds could be released to the fullest extent. The DCs have also been requested to stipulate a time limit for the implementing agencies to complete the given work in a specific time frame depending on the nature of work. All MPs have been requested to give their recommendation for various works well in advance in a phased manner, not to cancel works in the midway, recommend civil works, only on undisputed locations. The State Governments have also been advised to issue necessary instructions to all concerned to strictly follow the monitoring arrangement as laid down in the guidelines. The Committee on MPLADS, Rajya Sabha has already considered the proposal to allow nominated members to recommend work in more than one State. The views of the Committee on MPLADS, Lok Sabha, on the matter are yet to be received. After they are received, necessary changes in the guidelines would be made.

(d & e) Suggestions have been received from MPs for amendment of guidelines. Some of these have been referred to the respective Committees on MPLADS of both the Houses.